

OFFICE OF THE LD. PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) TIS HAZARI
COURTS: DELHI

No. 58243-58296 Library/Law Books/Journal/Bare Act/2025

Dated 13.11.2025

NOTICE INVITING TENDER/QUOTATION CALL NOTICE

The bid will be evaluated on the basis of highest discount content , material quality etc....-

The office of the Ld. Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi propose to purchase the library items/publications for the use of Court Library of THC, RACC as well as for Residential Library of the Judicial Officers of the Delhi District Courts. Hence office invites quotations from eligible /authorized vendors / proprietors /distributors to send the quotations in sealed cover on the following Terms and Conditions.

Sealed quotations are invited for purchase / supply of Library items i.e. Law Books/Journals) Bare Acts, Magazines, Newspapers etc., for the quantity as per annexed Lists {(Annexure :-A & B (total 6 pages))} from interested Reputed company/Publishers/Authorized/Dealers/Distributors/Book Suppliers/ Vendors/ Proprietors for the use of Court Library of THC, RACC as well as for Residential Library of the Judicial Officers of the Delhi District Courts as per the norms and conditions laid down below.

The quotations should/ may be placed/put in the tender box at Room No. 374, 3rd Floor, Judges Library, Main Building Tis Hazari Courts Delhi:-110084 in separate envelope for each category latest by 05.12.2025 till 5.P.M. in a sealed cover mentioning/subscribing in bold letters on the envelope :-

1. "Quotation for supply of books for Library".
2. "Quotation for supply of Bare Acts for Library"
3. "Quotation for supply of Magazines and Newspapers for Library"and
4. "Quotation for supply of Law Journals for Library

The opening of quotations will be done on 05/12/2025 at the office of the undersigned in Room No. 372, 3rd Floor, Judges Library, Main Building Tis Hazari Courts Delhi:-110084 or on the day as may be decided by the Chairperson (Centralized Library Committee) in case of office exigencies.

The quotations submitted will be evaluated by the Centralized Library Committee both financially and technically on the date of quotation opening or on day as may be fixed by the Centralized Library Committee.

The authority (Centralized Library Committee) reserves the right to reject/cancel the quotations in whole or in part without assigning any reason thereof. The authority will not be responsible for any delay.

Terms and Conditions:-

1. The tenderer must be reputed Company/Publishers/Authorized Dealers/Distributors/Book Suppliers/Vendors/Proprietors etc.,

Balbir

2. Magazines and Newspapers are to be delivered latest by 9.30 A.M. at the Room No. 374, 3rd Floor, Judges Library, Main Building Tis Hazari Courts Delhi:-110084 by selected tenderer on every working day.
3. Magazine quoted to be supplied as per publication cycle and Newspapers are to be supplied for 365 days of the calendar year. For the days being holidays of the Court delivery to be made on the next working day.
4. No quotation will be accepted after the stipulated date. The tenderer(s) and their authorized agents/representatives may remain present during opening of quotation. After opening of quotation no rate correction will be allowed.
5. Sample for Quoted book/Bare Acts/ Law Journals etc., (one copy of bid item) are to be delivered/submitted alongwith Quotation WITH NAME AND MOBILE NUMBER OF TENDERER(S) preferably with pencil of the first or last page of sample copy
6. The quoted rate will have to remain valid up to 6 months from the date of opening of quotation.
7. Books must be in good condition and the paper must be in good quality. Books received in damaged condition/misprint/not properly bound/short supplies are to be rejected or replaced by the supplier at his own cost within a reasonable period. At the time of placing the order quality may be increased or decreased as per requirement.
8. The items will be delivered at Room No. 374, 3rd Floor, Judges Library, Main Building Tis Hazari Courts Delhi:-110084. No Packing, forwarding, freight etc. will be charged by the supplier.
9. If the supplier of the books could not supply the books within reasonable time/period after getting order; the order will be canceled for quoted one.
10. The tenderer(s) is also to submit alongwith quotations 0 proprietary item(s) certificate for the item(s)/article(s) noted above if quoted one is proprietary item(s)
11. The bid will be evaluated on the basis of highest discount

No. 58243 - 58296 Library/Law Books/Journal/Bare Act/2025 Dated 13.11.25

Copy to:- (Through Process Server and Speed Post as mentioned below alongwith Annexure A & B):-

1. Allied Book Co., F-4, Gokhale Market, Delhi.(Through Process Server)
2. Arora Book Agency,Patiala House Courts,Near Post Office, New Delhi.(Through Process Server)
3. Capital Publishing House,Shop No. 13-14, Civil Wing,Tis Hazari Courts, Delhi.(Through Process Server)

Galaxy

4. Chandigarh Criminal Cases, Shop No.3, Karkardooma Court Complex, Delhi – 110032.(Through Process Server).
5. Commercial Law Publishers (India) Pvt. Ltd.4239/1, Shankahar Bhawan, Ansari Road, Daryaganj, New Delhi – 110002.(Through Process Server)
6. Darshan Lal,WZ-87/A, 1ST Floor, Varinder Nagar,New Delhi – 110058. (Through Process Server)
7. Delhi Law House,77, Gokhale Market,Opp. Tis Hazari Courts, Delhi – 110054.(Through Process Server)
8. Eastern Book Company, No. 1267-68, Kashmere Gate, Old Hindu College Building, Delhi – 110006 also at M/s Eastern Book Company Pvt., Ltd., 5-B, Atma Ram House 1 Tolstoy Marg, Cannought Place,New Delhi:- 110001.(Through Process Server).
9. International Law Book Company,1562, Church Road, Kashmere Gate, Post Box No. 1792, G.P.O., Delhi – 110006.(Through Process Server)
10. J.M. Jaina & Brothers, 3622, Mori Gate, Delhi.(Through Process Server)
11. Jupiter Law Book Company,Shop No. 7, Gate No. – 3, Western Wing,Tis Hazari Courts, Delhi – 110054.(Through Process Server)
12. Kamal Publication, Shop No. 15, Civil Wing,Tis Hazari Courts, Delhi.(Through Process Server)
13. Kavita Law House, Shop No. 5, Near Chamber No. 3 & 4, Western Wing, Tis Hazari Courts, Delhi.(Through Process Server)
14. Law Books (India),Shop No. 1, Western Wing,Tis Hazari Courts, Delhi – 110054.(Through Process Server)
15. Lexis Nexis Butterworths Wadhwa,14th Floor, Building No. 10, Tower B, DLF Cyber City, Phase – II, Gurgaon, Haryana – 122002.(Speed Post)
16. Pal Publishing House, Shop No.3, C-Block, Entrance Lobby, Rohini District Court Complex, Near Peetampura Metro Station, Rohini Delhi -110085.(Through Process Server)
17. Professional Book Pub., 3520/2, Chotani Manzil,Nicholson Road, Mori Gate, Delhi – 110006.(Through Process Server)
18. Seth & Company,Chamber No. 2, Civil Wing,Tis Hazari Courts, Delhi – 110054.(Through Process Server)
19. Satyam Books, 2/13, Ansari Road, Darya Ganj, New Delhi – 110002.(Through Process Server)
20. Taxmann,59/32, New Rohtak road, New Delhi – 110005.(Through Process Server)
21. Thakkar Law House,154, 1st Floor, Rajendra Market, Near Telephone Exchange,Opposite Tis Hazari Courts, Delhi – 110054.(Through Process Server)
22. Universal Book Traders,80, Gokhale Market,Opp. Tis Hazari Courts, Delhi – 110054.(Through Process Server)
23. Vinod Publications (P) Ltd.,1561, Church Road,Kashmere Gate, Delhi – 110006.(Through Process Server)
24. Delhi Book Store 19, Ansari Road (Near Fire Station),Darya Ganj, New Delhi – 110002.(Through Process Server)
25. Disha Prakashan,138/16, Onkar Nagar – B,Tri Nagar, Delhi – 110035.(Through Process Server)
26. Hindi Book Centre,4/5 B, Asaf Ali Road, Darya Ganj,New Delhi – 110002.(Through Process Server)

Gaurish

27. Indraprastha Prakashan, K-71, Krishna Nagar, Delhi – 110051 (Through Process Server).
28. Motilal Banarsidass Publishers P. Ltd., A-44, Naraina Industrial Area, Phase – I, New Delhi – 110028.
(Through Process Server)
29. Penguin Random House, India Office - 7th Floor, Infinity Tower – C, DLF Cyber City, Gurgaon – 122002 (Haryana). (Speed Post)
30. Praveen Prakashan, Showroom:- 4760-61, Second Floor, 23, Ansari Road, Daryaganj, New Delhi – 110002. (Through Process Server)
31. Pentagon Press, 206, Peacock Lane, Shahpur Jat, New Delhi – 110049. (Through Process Server)
32. Sahitya Bharti, K-71, Krishan Nagar, Delhi – 110051. (Through Process Server)
33. Sanjana Prakashan, D-70/4, Ankur Enclave, Karawal Nagar, Delhi. (Through Process Server)
34. Scholastic India Pvt. Ltd., A 27 Sigma Centre, Ground Floor, Infocity – 1, Near Harley Davidson Showroom, Sector – 34, Gurugram – 122001. (Speed Post)
35. Sheriden Book Company, 12-H Shantivan Marg, Opp. Delhi Police Officer's Mess, Darya Ganj, New Delhi – 110002. (Through Process Server)
36. Standard Publishers (India), 205, Kiran Mansion, 2nd Floor, 4834/24, Main Ansari Road, Darya Ganj, New Delhi – 110002. (Through Process Server)
37. Technical Bureau India Pvt. Ltd., E-261, Shastri Nagar, Delhi – 110052. (Through Process Server)
38. Vidhi Sahitaya Prakashan (Vidhai Vibhag), Vidhi Aur Nayay Mantralaya, Bharat Sarkar, Bharatiya Vidhi Sansthan Bhawan, Bhagwandas Marg, New Delhi – 110001. (Through Process Server)
39. Vidyarthi Prakashan, K-71, Krishan Nagar, Delhi – 110051. (Through Process Server)
40. Vision India Publications, Tower – F, Second Floor, Flat No. 2C, Central Park Resorts, Sohna Road, Gurgaon.
41. The Manager, All India Reporter Pvt. Ltd. G.M. India (Retail), AIR Infotech Services Pvt. Ltd., AIR Café & Library, First Floor, New Lawyers Chamber Building, Rohini District Courts, New Delhi – 110085. (Through Process Server)
42. M/s A.D. Publishers Pvt. Ltd., Regd. Off.:-C-22, 1st Floor Chander Nagar A Block Janak Puri New Delhi:- 110058. (Through Process Server)
43. M/s Accident Claim Journals, 12, Malka Ganj, Delhi:-110007. (Through Process Server)
44. M/s Arbitration Law Reporter, ED-60C, 2nd Floor, Madhuban Chowk adjoining Pitam Pura Metro Station Gate No.4 Near Rohini District Court, Main Road Pitam Pura Delhi:-110034 (Through Process Server)
45. M/s Journal of Criminal Cases, Arora Book Agency, Patiala House Courts, Near Post Office, New Delhi:- 110001. (Through Process Server)
46. M/s. Judgments today, Taxation Publishers, (P) Ltd., sale office at BL 14 Gate No. 3 Sector 116 Noida Uttar Pradesh. (Speed Post)
47. M/s Labour Law Journal Reed, Elsevier Publishing India (Pvt.) Ltd., Ascendas IT Park, Crest-5th Floor Unit 2,3,4 Taramani Road, Taramani, Chennai :-600113 (Speed Post).
48. M/s Patent and Trade Mark Cases, 11, Chander Nagar West, Street No. 4 Delhi. 110051. (Through Process Server)
49. M/s Rent Law Reporter, ICC publication, 108, Sector 27/A Chandigarh, 162219. (Speed Post)

NOTICE INVITING TENDER/QUOTATION CALL NOTICE

Page 4/5

Barait

50. M/s Rent Control Reporter, Chawla Publication (p) Ltd., S.C.O.No.-117-118, Sector 17 B Behind K.C Theater Chandigarh :-160017.(Speed Post)

51. M/s Yogendra News & Periodicals Agency, Ground Floor, Central Hall, Main Building Tis Hazari Courts, Delhi.

52. The website Committee of all District Courts Complexes with request to make necessary arrangement for the uploading of this notice on the official website of Delhi District Courts. *THC*

53. The Ld. Officer Incharge, Care Taking Branch, at all Delhi District Courts Complex(s) to make necessary arrangement for the fixation/pasting of this notice at the conspicuous place so that maximum number of eligible interested Reputed company Publishers/Authorized Dealers/Distributors/Book Suppliers can notice.

Balraj
In-Charge Library,
Library Branch Room No 374, 3rd Floor, Main Building,
Tis Hazari Courts, Complex, Delhi:-110054.

ANNEXURE:-A

A:-Name of the Bare Acts:-

S.L.No.	Name of the Bare Acts	No. of Copies
1	Aadhaar (targeted Delivery Of Financial And Other Subsidies, Benefits And Services) Act, 2016	101
2	Air (prevention And Control Of Pollution) Act, 1981	101
3	Arbitration And Conciliation Act, 1996	101
4	Arms Act, 1959	101
5	Bankers' Books Evidence Act, 1891	101
6	Bar Council Of India Rules Along With Allied Rules And Advocates Act, 1961	101
7	Bombay Prevention Of Begging Act, 1959	101
8	Central Vigilance Commission Act, 2003	101
9	Christian Marriage Act, 1872	101
10	Code Of Civil Procedure, 1908	101
11	Code Of Criminal Procedure, 1973	101
12	Commercial Courts Act, 2015	101
13	Commissions For Protection Of Child Rights Act, 2005	101
14	Companies Act, 2013	101
15	Competition Act, 2002 With Allied Rules	101
16	Constitution Of India	101
17	Consumer Protection Act, 2019	101
18	Contempt Of Courts Act, 1971	101
19	Contract Act, 1872	101
20	Contract Labour (regualtion And Abolition) Act, 1970	101
21	Copyright Act, 1957	101
22	Court Fees Act, 1870	101
23	Customs Act, 1962	101
24	Delhi Development Act, 1957	101
25	Delhi Excise Act, 2009	101
26	Delhi Land Reforms Act, 1954	101
27	Delhi Land Revenue Act, 1954	101
28	Delhi Municipal Corporation Act, 1957	101
29	Delhi Police Act, 1978	101
30	Delhi Public Gambling Act, 1955	101
31	Delhi Rent Control Act, 1958	101
32	Delhi Special Police Establishment Act, 1946	101
33	Designs Act, 2000	101
34	Divorce Act, 1869	101
35	Dowry Prohibition Act, 1961	101
36	Drugs And Cosmetics Act, 1940	101
37	Easement Act, 1882	101
38	Electricity Act, 2003	101
39	Employee's Compensation Act, 1923	101
40	Employee's State Insurance Act, 1948	101
41	Employees' Provident Funds And Miscellaneous Provisions Act 1952	101
42	Factories Act, 1948	101

43	Family Courts Act, 1984	101
44	Fatal Accidents Act, 1855	101
45	Food Safety And Standards Act, 2006	101
46	Foreign Exchange Management Act, 1999	101
47	Foreign Marriage Act, 1969	101
48	General Clauses Act, 1897	101
49	Guardians And Wards Act, 1890	101
50	Hindu Adoption And Maintenance Act, 195	101
51	Hindu Laws (containing 5 Acts)	101
52	Hindu Marriage Act, 1955	101
53	Hindu Minority And Guardianship Act, 1956	101
54	Hindu Succession Act, 1956	101
55	Immoral Traffic (prevention) Act, 1956	101
56	Income Tax Act, 1961	101
57	Industrial Disputes Act, 1947	101
58	Information Technology Act, 2000	101
59	Juvenile Justice (care & Protection Of Children) Act, 2015	101
60	Land Acquisition Act, 1894	101
61	Limitation Act, 1963	101
62	Lokpal And Lokayuktas Act, 2013	101
63	Medical Termination Of Pregnancy Act, 1971	101
64	Mental Health Act, 1987	101
65	Mental Healthcare Act, 2017	101
66	Minimum Wages Act, 1948	101
67	Motor Vehicles Act, 1988	101
68	Muslim Laws	101
69	Narcotic Drugs And Psychotropic Substances Act, 1985	101
70	National Security Act, 1980	101
71	Negotiable Instruments Act, 1881	101
72	New Delhi Municipal Council Act, 1994	101
73	Oaths Act, 1969	101
74	Official Secrets Act, 1923	101
75	Parsi Marriage And Divorce Act, 1936	101
76	Partition Act, 1893	101
77	Partnership Act, 1932	101
78	Passports Act, 1967	101
79	Patents Act, 1970	101
80	Pre-Conception And Pre-Natal Diagnostic Techniques (prohibition Of Sex Selection) Act, 1994	101
81	Prevention Of Corruption Act, 1988	101
82	Prevention Of Damage To Public Property Act, 1984	101
83	Prevention Of Money Laundering Act, 2002	101
84	Probation Of Offenders Act, 1958	101
85	Prohibition Of Benami Property Transactions Act, 1988	101
86	Prohibition Of Child Marriage Act, 2006	101
87	Protection Of Children From Sexual Offences Act, 2012	101
88	Protection Of Human Rights Act, 1993	101
89	Protection Of Women From Domestic Violence Act, 2005	101
90	Public Premises (eviction Of Unauthorised Occupants) Act, 1971	101
91	Railways Act, 1989	101

92	Recovery Of Debt And Bankruptcy Act, 1993	101
93	Registration Act, 1908	101
94	Right To Information Act, 2005	101
95	Rights Of Persons With Disabilities Act, 2016	101
96	Sale Of Goods Act, 1930	101
97	Scheduled Castes And The Scheduled Tribes (prevention Of Atrocities) Act	101
98	Sexual Harassment Of Women At Workplace (prevention, Prohibition And Redressal) Act, 2013	101
99	Sick Industrial Companies (special Provisions) Act, 1985 Along With Rules	101
100	Societies Registration Act, 1860	101
101	Special Marriage Act, 1954	101
102	Specific Relief Act, 1963	101
103	Stamp Act, 1899	101
104	Succession Act, 1925	101
105	Suits Valuation Act, 1887	101
106	Trade Marks Act, 1999.	101
107	Transfer Of Property Act, 1882	101
		No. of
S.L.No.	Name of the Bare Acts	Copies
1	Bhartiya Nyaya Sanhita 2023	859
2	Bhartiya Sakshya Adhiniyam 2023	859
3	Bhartiya Nagarik Surkasha Sanhita 2023	859

Galvis
In-Charge Library,
Library Branch Room No 374, 3rd Floor, Main Building,
Tis Hazari Courts, Complex, Delhi:-110054.

ANNEXURE:-B

A:-Law Journals:-

Sl. No.	Name of Law Journal	No. of Copies (Bound Set for year 2025 & 2024) all volumes
i)	Accident Claims Journal,	04
ii)	Apex Decisions (Delhi High Court)	04
iii)	Apex Decisions (Supreme Court)	04
iv)	Arbitration Law Reporter	02
v)	All India Reporter	04
vi)	Criminal Law Journals	04
vii)	Delhi Law Times	04
viii)	Divorce and Matrimonial Cases	04
ix)	Journal of Criminal Cases	02
x)	Judgments Today	04
xi)	Labour Law Journals	02
xii)	The Patents and Trade Marks Cases	02
xiii)	Indian Civil Cases	04
xiv)	Rent Control Reporter and	04
xv)	Supreme Court Cases.	04

B:-Hindi and English Newspapers:-

Hindi Newspapers English Newspapers (01 copy of each) for 365 days for calender year:-

i) Hindustan	i) Hindustan Times
ii) Navbharat Timesii)	ii) Times of India
iii) Dainik Jagran	iii) Statesman
iv) Rashtriya Sahara	iv) Indian Express
v) Nav Bharat	v) Economic Times
	vi) Hindu

C:-Magazines:-

Magazines:- to be supplied for as per publication issues for whole calender year:-

Sl. No.	Name of Magazine	No. of Copies
i)	India Today (English)	01
ii)	The Week (English)	01
iii)	Outlook	01
iv)	Grih Sobha	01
v)	Meri Saheli	01

vi	Nandan	01
vii)	Akkad-Bakkad	01
viii)	Magic Pot Colouring Book	01
ix)	Panchtantra	01
x)	Manohar Kathaye	01
xi)	Moral Story books	01
xii)	A-Z Alphabet Book	01

C(a):-Magazines:-

Magazines:- to be supplied for single issue of each one time only till further orders

Sl. No.	Name of Magazine	No. of Copies
i)	INDIA LEGAL	01
ii)	LAW SCOPE	01
iii)	PRACTICAL LAWYER	01
iv)	LAW TELLER	01
v)	LEGAL ERA	01

D:-LAW BOOKS:-

S. No	NAME OF BOOKS (of reputed famous authors/publications)	COPIE
		S
1	LAW OF ARMS & EXPLOSIVES	5
2	DELHI RENT CONTROL ACT, 1958	5
3	THE DIGITAL PERSONAL DATA PROTECTION ACT, 2023	5
4	LAW OF DEFAMATION & MALICIOUS PROSECUTION (REPUTATION, INTENT, DAMAGES, PROSECUTION REMEDY)	5
5	EVIDENTIAL VALUE OF A DNA PROFILE DNA SAMPLE, DNA ANALYSIS DNA EXPERT AND PATERNITY DISPUTES ETC.	5
6	COMMENTARY ON THE PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005	5
7	COMMENTARY ON THE FAMILY COURT'S ACT, 1984	5
8	MEDIATION AS DISPUTE RESOLUTION WITH SPECIAL EMPHASIS	5
9	NAYYAR'S & PURANIK'S MEDICAL JURISPRUDENCE, FORENSICS, TOXICOLOGY, NECROPHILIA & GRAPHOLOGY	5
10	COMMENTARY ON MOTOR VEHICLE ACT, 1988	5
11	COMMENTARY ON THE NARCOTICS DRUGS AND PSYCHOTROPICS SUBSTANCES ACT, 1985 & PITNDPS ACT, 1988	5
12	COMMENTARY ON RERA THE REAL ESTATE (REGULATION AND DEVELOPMENT ACT, 2016	5
13	COMMENTARY ON THE SCHEDULED CASTES AND THE SCHEDULED TRIBES (PREVENTION OF ATROCITIES ACT, 1989	5
14	COMMENTARY ON THE PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012	5
15	COMMENTARY ON LAW AGAINST SEXUAL HARASSMENT OF WOMEN AT WORKPLACE	5
16	ACQUITTAL AND DEFENCE AGAINST FALSE RAPE & POCSO CASES	5
17	COMMENTARY ON THE SPECIFIC RELIEF ACT, 1963	5
18	THE SUCCESSION CERTIFICATE (GRANT AND REVOCATION)	5
19	NEGOTIATION INSTRUMENT ACT	5
20	LAW OF DISHONOUR OF CHEQUES	5
21	DELHI LOCAL LAW ACTS	5

In-Charge Library,
Library Branch Room No 374, 3rd Floor, Main Building,
Tis Hazari Courts, Complex, Delhi:-110054.

G. S. S.

Sl. No.	NAME OF BARE ACTS	NO. OF COPIES
1	THE COURT FEES ACT, 1870	20
2	THE DELHI EXCISE ACT, 2009	20
3	THE DELHI CO-OPERATIVE SOCIETIES RULE	10
4	THE DELHI MEDICAL COUNCIL ACT	10
5	THE DELHI RENT CONTROL ACT, 1958	10
6	THE PASSPORTS ACT, 1967	10
7	THE SEXUAL HARASSMENT OF WOMEN AT WORKPLACE (PREVENTION, PROHIBITION AND REDRESSAL) ACT, 2013	10
8	PROTECTION OF CHILDREN FROM SEXUAL OFFENCE ACT, 2012	15
9	THE DELHI PUBLIC GAMBLING ACT, 1955	10
10	THE DELHI DEVELOPMENT ACT, 1957	10
11	THE DELHI LAND REFORMS ACT, 1954	15
12	THE DELHI LAND REVENUE ACT, 1954	15
13	THE DELHI SHOPS AND ESTABLISHMENT ACT, 1954	10
14	THE DELHI WATER BOARD ACT, 1998	10
15	THE DELHI POLICE ACT	15
16	THE DELHI MUNICIPAL CORPORATION ACT, 1957	15
17	THE COPYRIGHT ACT, 1957	10
18	THE STAMP DUTY REGISTRATION FEES & COURT FEES IN DELHI	15
19	THE MENTAL HEALTH ACT, 1987	10
20	THE MENTAL HEALTHCARE ACT, 2017	10
21	THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002	15
22	THE MICRO, SMALL AND MEDIUM ENTERPRISES DEVELOPMENT ACT, 2006	10
23	THE SUREGACY (REGULATION) ACT, 2021	10
24	THE MAHARASTRA CONTROL OF ORGANIZED CRIME ACT, 1999	10
25	THE LIMITED LIABILITY PARTNERSHIP ACT, 2008	10
26	DELHI GOODS AND SERVICES TAX ACT 2017	10
27	DELHI WATER ACT	10
28	MEDIATION ACT	10

E:-BARE ACTS:-

22	BHARATIYANAGARIK SURAKSHA SANHITA	15
23	BHARATIYA NYAYA SANHITA	15
24	BHARATIYA SAKSHYA ADHINIYAM	15
25	COMMERCIAL COURT ACT	5
26	DELHI HIGH COURT RULES AND ORDERS	10
27	COURT FEES & SUIT VALUATION	5
28	COMMENTARY ON INDIAN STAMP ACT WITH CENTRAL/STATE ACTS & RULES.	5